

(2021) 07 ITAT CK 0064

Income Tax Appellate Tribunal (Delhi 'Smc-2' Bench)

Case No: Income Tax Appeal No. 2469/Del/2019

Pradeep Kumar Gupta

APPELLANT

Vs

ITO

RESPONDENT

Date of Decision: July 6, 2021

Hon'ble Judges: Anil Chaturvedi, (AM)

Bench: Single Bench

Advocate: Pradeep Kumar Gupta, R. K. Gupta

Final Decision: Dismissed

Judgement